

STATEMENT

<i>Sl. No.</i>	<i>Name of the Exchange</i>	<i>Plan/proposed schemes</i>	<i>Proposed year of Commissioning</i>
1	2	3	4
1.	Gangtok	2048 Port ILT	91-92
2.	Geyzing	128 Port C-DOT	1990-91
3.	Sington	128 Port C-DOT	1990-91
4.	Naya Bazar	200 lins ESAC-PAM	1990-91
5.	Rangpo	128 Port C-DOT	1990-91
6.	Rehnock	128 Port C. DOT	1990-91
7.	Namche	128 Port C. DOT	1990-91
8.	Mangon	128 Port C. DOT	1990-91
9.	Pakyong	64 PMILT	1990-91
10.	Melli	64 PMILT	1990-91
11.	Ravangla	64 PMILT	1990-91
12.	Sombaria	64 PMILT	1990-91
13.	Ranipool	64 PMILT	1993-94
14.	Soreng	64 PMILT	1992-93
15.	Ranglibazar	64 PMILT	1994-95

The commissioning of electronic exchanges as planned above is subject to availability of equipment

Caprolactum Plant at Sindri

7366 SHRI A. K. ROY. Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a proposal for

installing a caprolactum plant at Sindri (Dhanbad)

(b) if so, the details thereof; and

(c) the steps taken in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). M/s Bihar State Industrial

Development Corporation (BSIDC) was given a letter of intent of July 5, 1985 for the manufacturer of 50,000 TPA of Caprolactum at Barauni, in State of Bihar. BSIDC requested for a change of location of this project from Barauni to Sindri in view of the availability of ammonia and other infrastructural facilities of the Fertilizer Corporation of India. Another request for a change of location of this project from Barauni to Bokaro was made in January, 1990.

Sale of Polypack Milk by Mother Dairy

7367. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Mother Dairy had stopped the sale of milk in polypacks in 1986-87;

(b) if so, the reasons therefore;

(c) the details of contract labour declared surplus as a result thereof;

(d) whether Mother Dairy are now planning the sale of milk in polypacks through Haryana Dairy Development Federation;

(e) if so, whether staff declared surplus earlier will be re-employed; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) Mother Dairy has been designed to handle milk through bulk vending system. The job of packing of Full Cream Milk was being carried out by the Dairy from a hired

premises as a temporary measure and by employing licenced contractor. The Dairy discontinued this temporary operation in July, 1987.

(c) Since the contract labourers were the employees of the contractor and not the employees of the Dairy, the question of declaring them surplus by the Dairy does not arise.

(d) The Mother Dairy has no plant and machinery for processing and packaging of milk in polypacks and, therefore, the question of sale of their polypack milk through Haryana Dairy Development Cooperative Federation (HDDCF) does not arise. However, there is a proposal from the HDDCF to market the milk processed and packed by that Federation through the Mother Dairy purely as a marketing arrangement.

(e) and (f). Do not arise in view of above.

Programme of Indian Artists Organised by ICCR

7368. SHRI PIYUS TIRAKY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of programme of Indian artists organised by the Indian Council for Cultural Relations in New Delhi during the last three years;

(b) the details of expenditure incurred thereon;

(c) whether such programmes are also organised by the Council's regional offices; and

(d) if not, the reasons therefor?